

S.NO	Category of Claimant	Date of submission of Claim	Name of the Claimant (s)	Verification - Form	Principal Claimed	Interest Claimed	Delay Compensation
1	Financial Creditors	14-03-2024	HDFC Bank Ltd	Duly filled and Signed.	43,78,03,191	-	
2	Financial Creditors	14-03-2024	State Bank of India	Duly filled and Signed.	3,56,69,690	14,50,831	
3	Financial Creditors	15-03-2024	Edelweiss ARC	Duly filled and Signed.	1,13,65,05,342	21,43,46,695	

4	Financial Creditors	14-Mar-24	Beacon Trusteeship Limited-I	Duly filled and Signed.	3,99,52,48,858	7,46,20,42,943	-
5	Financial Creditors	14-Mar-24	Beacon Trusteeship Limited-II	Duly filled and Signed.	48,55,98,479	37,98,55,073	-

Others Claimed	Total Claimed	Verification - ID	Verification of Contract / Agreement
	43,78,03,191	ok	No Contract between claimant and CD. Sample Tripartite Agreement was submitted by the Claimant doesnot specify that the loan has to be made good by the CD. It also doesnot specify that in case of default the CD has to repay.
	3,71,20,521	Board Resolution authorising the signatory is required	Term loan Agreement is for an amount of 10 crores.
2,34,42,16,471	3,69,50,68,508	DULY SIGNED AND NOTARIZED	Loan is given to M/s Azeem infinite Dwelling India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Edelweiss ARC

0	11,45,72,91,801	DULY SIGNED AND NOTARIZED	Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited
0	86,54,53,552	DULY SIGNED AND NOTARIZED	Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited

Names of the parties	Clauses reviewed	Verification - Principal
Sample Home loan agreement is between the claimant and the Homebuyer (Not with CD)		-
OK	NA	3,56,69,689
<b>First Party:</b> EDELWEISS ARC <b>Second Party:</b> M/s Azeem infiniteDwelling India private Limited <b>Following are the guarantors</b> i)M/s Allam Infinite India Private Limited ii)Mr.Gulam Mustafa <b>Corporate Guarantor:</b> M/s Gulam Mustafa Enterprises Pvt.Ltd	Completely Reviewed	1,13,65,05,342

<p>First Party:Beacon Trusteeship Limited Second Party: M/s Azeem infiniteDwelling India private Limited Corporate Guarantor: M/s Gulam Mustafa Enterprises Pvt.Ltd</p>	<p>Completely Reviewed</p>	<p>3,99,52,48,858</p>
<p>First Party:Beacon Trusteeship Limited Second Party: M/s Allam Infinite India Private Limited Third Party: M/s Azeem infiniteDwelling India private Limited Fourth Party:Mr.Gulam Mustafa Corporate Guarantor: M/s Gulam Mustafa Enterprises Pvt.Ltd</p>	<p>Completely Reviewed</p>	<p>485598479</p>

Remarks - Principal	Verification - Interest	Remarks - Interest	Verification - Delay Compensation
Loan is provided to the Homebuyers and not CD	0	NA	0
Statement for Loan Account Number 38372848194 shows outstanding of as 03-02-2024 which is the amount claimed as principal. It is not that interest have not been charged in the statement.	0	Clarification email sent	0
Int Capitalisation is not mentioned in loan agreement need clarification .	21,38,49,286	As per Schedule-I i) As per S.no.15 Interest rate is 16.50% P.A ii)As per S.no.16 Default Int rate is 2% P.M over and above interest rate  Int upto ICD date is accepted	

<p>Azeem Infinite Dwelling India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount 395 Crs. Statement of accounts required to verify the principal outstanding</p>	<p>7,45,57,77,825</p>	<p>statement of accounts required to Calculate interest</p>	<p>-</p>
<p>Allam Infinite India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount not exceeding 50 Crs. Principal claimed is within the limit so accepted fully statement of Ledgers is required to verify the principal outstanding as on ICD date</p>	<p>36,99,25,696</p>	<p>statement of Ledgers required to Calculate interest</p>	<p>0</p>



Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted
NA	-	NA	-
NA	-	NA	3,56,69,689
Default Int calculated upto 01-03-2024 but upto ICD Date 29-02-2024 is accepted	2,03,54,64,122	Required details regarding project milestone( Add.Int charges)	3,38,58,18,750

Proof of Default is required	0	awaiting for statement of accounts	11,45,10,26,683
Proof of Default is required	0	Awaiting for Statement of Ledgers	85,55,24,175

Claim Status	Notes / remarks
Rejected	Loan is provided to the Homebuyers and not CD
Partly Accepted	Principal fully accepted. Awaiting reply on interest.
Verification under progress	<p>Required details regarding project milestone</p> <p>Add.Int charges</p> <p>Int</p> <p>Capatialisati on is not mentioned in loan agreement need clarification</p> <p>. Proof of disbursal</p>

Verification under progress	proof of default required Awaiting for documents requested through mail dated 20-3-2024 sent only backups for Int calculations on 22-3-24 reply received for the mail but they sent only backups for Int calculations
Verification under progress	proof of default required Awaiting for documents requested through mail dated 20-3-2024 on 22-3-24 reply received for the mail but they sent only backups for Int calculations